

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 115  
(IB)-441(PB)/2018

**IN THE MATTER OF:**

Bank of India ... Applicant/Petitioner  
Vs

M/s. Advance Navotpad Surfactants Ltd. ... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.**

**Order delivered on 02.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator Mr. Sarwar Raza & Ms. Ishita Sharma, Advs.

**ORDER**

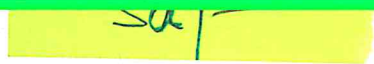
In IA-4367/2020, the Applicant side is directed to file their written submissions (preferably in not more than two pages) by next date of hearing.

In CA-2728/2019, the Applicant side is directed to file their written submissions (preferably in not more than two pages) by next date of hearing.

In CA-270/2020, the Applicant side is directed to file their written submissions (preferably in not more than two pages) by next date of hearing.

List CA-2728/2019, CA-270/2020 and IA-4367/2020 along with other pending applications for hearing on **08.01.2021**.

  
**(B.S.V PRAKASH KUMAR)**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**